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Title: Need to settle the issue of ownership rights on salt pan land in North East Mumbai.

DR. KIRIT SOMAIYA (MUMBAI NORTH-EAST): The Salt Commissioner, Department of Industrial Policy and Promotion of Ministry of Commerce and Industry has identified around 800 acres developable salt pan land in North East Mumbai, i.e. Ghatkopar, Mulund area in my Constituency. The market value of this land is more than Rs.10,000 crore. Government of India and Government of Maharashtra had several interactions, meetings, MoU to jointly develop this land for low cost comfortable housing and other purposes. Suddenly by an order, Collector of Mumbai Suburban District, Maharashtra declared that the whole salt pan land belongs to Government of Maharashtra and also started taking possession of such salt pan land, where salt is not being cultivated for the last 20 years and which is developable. There is an urgent need to take some urgent steps to protect this land from land Mafia and necessary steps be taken to restrain the State Government staking its claim on the entire Salt pan land. I, therefore, urge upon the Government to intervene in the matter and take immediate step.